

O.A. No. 425/2005

ORDER

17.04.2008

Shri K.K. Singh, counsel for the applicant.
Shri J.P. Verma, counsel for the respondents.

The learned counsel for the applicant states at bar that the applicant is not interested in pursuing the case and, therefore, he seeks permission to withdraw this OA. Permission is granted. The O.A. is dismissed as withdrawn.

[Amit Kushari]/M[A]

srk.

[Sadhna Srivastava]/M[J]